

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 530 of 1995

Thursday this the 8th day of June, 1995.

CORAM

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M. Divakaran
Mannathumkandiyil House,
Cherooppa amsom of Kozhikode Taluk
working as Clerk Grade II,
All India Radio, Calicut. Applicant

(By Advocate Mr. Sunny Mathew)

Vs.

1. The Station Director,
All India Radio,
Trivandrum, 4.
2. Union of India rep. by the
Secretary, Department of
Information and Broadcasting,
New Delhi.
3. Smt. Girija Rajasekharan,
Clerk Grade I, All India Radio,
Calicut.
4. Smt. J. Krishnamma,
Clerk Grade I, All India Radio,
Calicut. Respondents

(By Advocate Mr. Varghese P. Thomas, ACGSC
for R1&2)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks preponement of his promotion
as Clerk Grade I to 14.11.94. For this purpose he has
made A3 representation. Respondent Station Director
of All India Radio, Trivandrum. will consider the
same on merits and pass appropriate orders thereon
within six weeks from today.

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2. Applicant has also prayed for a transfer to Calicut. We are sure that respondent Station Director will consider that request as sympathetically as possible while passing orders on his representation.

3. With the aforesaid directions, we dispose of the application. No costs.

Dated the 8th day of June, 1995.


P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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